

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-128/1989/ 5748/A

From :- Shri S. Choudhury,
Deputy Registrar (Admn.-I),
Gauhati High Court,
Guwahati.

To, ✓ Shri Anup Narayan Ghosh,
Presiding Officer,
Motor Accidents Claims Tribunal,
Dhubri.

Dated Guwahati, the 1st October
September, 2018.

Sub:- **Casual Leave with headquarter leave permission.**

Ref:- Your letter No. MACT/ESSTT/DHU/02/2018/808 dtd. 25.09.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 15.10.2018, along with Station Leave permission, with your official allotted vehicle, at your own cost, from the evening of 13.10.2018 to the morning of 20.10.2018, has been granted/~~rejected~~. The District and Sessions Judge, Dhubri and in his absence, the senior most Judicial Officer at the station will remain in-charge of your Court and Office in your absence.

Yours faithfully,


11/10/2018
DEPUTY REGISTRAR (ADMN.-I),

Memo NO.HC.VII-128/89/ /A, dated Rdas

Copy to:

1.The District and Sessions Judge, Dhubri

Sd/-
DEPUTY REGISTRAR (ADMN.-I)